

occasion because it is a complicated matter. I would refer the hon. Member to the Agreement, a copy of which, I believe, has been already laid on the Table of the House. I can say this: they are to get some percentage on the turn over. The other details are there in the agreement. If the hon. Member puts down a separate question, I shall answer.

Mr. Deputy-Speaker: The hon. Member will look into the agreement.

Kumari Annie Mascarene: May I know whether you have engaged the services of foreign experts and if so, from which country?

Shri K. C. Reddy: The company with whose collaboration we are putting up this plant, has supplied the necessary experts. No other experts from other concerns or other countries have been appointed.

Some Hon. Members rose —

Mr. Deputy-Speaker: I have allowed a sufficient number of questions. Next question.

TRIESTE FAIR

*746. **Sardar A. S. Saigal:** (a) Will the Minister of Commerce and Industry be pleased to state whether India participated in the Trieste Fair (Italy) which was held from the 27th June to 14th July 1953?

(b) Is it a fact that Trieste is one of the principal European centres of trade?

(c) Did Government send all kinds of goods, including hand-made articles to the Trieste Fair?

(d) How many kinds of articles, including all those of cottage industry, were sent to this Trieste Fair?

(e) What amount did Government sanction for participating in the Trieste Fair?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) Yes, Sir.

(c) No, Sir. The policy is to send goods which are exportable and which are likely to find a market in the area covered by the exhibition concerned. The consignment included handmade articles.

(d) 173 kinds of articles under nine major categories.

(e) Rs. 37,000/-.

Sardar A. S. Saigal: May I know whether there was any interest shown by the trade and how India will meet the traders' demands?

Shri Karmarkar: There was keen interest shown. Twenty-one enquiries have been made regarding some of the goods exhibited there. When orders come, we shall do the needful to meet the demands.

सेठ गोबिन्द दास : विदेशों में जो यह मिन्न मिन्न नुमायशों मिन्न २ समय पर हुषा करती हैं, क्या इन सब नमायशों में भारतीय सामान भेजा जाता है या किसी विशेष नुमायश में ही भेजा जाता है।

श्री करमरकर : जी हाँ, इन नुमाइशों में हम जो चीजें भेज सकते हैं वे वहाँ भेजते हैं और उन का ठीक उपयोग भी हो जाता है।

Shri A. M. Thomas: May I know the number of items of our cottage industry products which have been exported to Italy?

Shri Karmarkar: Cottage industry products including handlooms such as saree materials, gold and silver tissues, silk and cotton brocades, scarves, cotton bed-spreads, etc., etc.

Shri M. S. Gurupadaswamy: May I know how many countries participated in this Exhibition?

Shri Karmarkar: Thirty-two nations.

श्री बाबशाह गुप्त : यह सामान जो वहाँ भेजा गया था वह बेचने के लिए भेजा।

गया था या महज दिखाने के लिए ? यदि बेचने के लिये भेजा गया तो कितने रुपये का बेचा गया ?

श्री करमरकर : दिखाने के लिए भेजा गया था ।

Shri M. D. Ramasami: What sort of reception did the handlooms receive there?

Shri Karmarkar: I am happy to say that almost all our exhibits received a good reception.

Shri Raghavaiah: May I know whether, among the nine categories put there in the fair, coir articles are there?

Shri Karmarkar: I do not find coir specifically mentioned. I should think so. I shall find out.

Shri V. P. Nayar: May I know(interruption).

Mr. Deputy-Speaker: When I looked this side, the hon. Members kept quiet. Now when some hon. Member starts coir then, coir is started. What am I to do?

Shri V. P. Nayar: We should have an opportunity to put supplementary questions, if Government give new information.

Mr. Deputy-Speaker: I cannot allow that. If one supplementary question leads to another supplementary question, then there is no end to this. I cannot allow this. I can allow 4 or 5 supplementary questions. All hon. Members ought to be alert and anticipate questions. Next question.

IMPORT OF COCA-COLA MATERIALS

*747. **Shri Dabhi:** Will the Minister of Commerce and Industry be pleased to state:

(a) the amount of dollar exchange spent during the year 1952-53 in importing Coca-Cola materials from the United States of America;

(b) the policy of Government regarding giving of dollar exchange to Coca-Cola dealers; and

(c) the food value of Coca-Cola?

The Minister of Commerce (Shri Karmarkar): (a) None, Sir.

(b) No dollars are being spent.

(c) Government are not aware of any ingredient of food value in Coca-Cola except sugar.

Shri Dabhi: May I know whether it is not a fact that during the last session, the hon. Minister said that some dollar exchange was spent?

Shri Karmarkar: Yes. Previously, we gave permission to import the plant and also some raw material. Now, no dollar expenditure is made.

Shri Raghuramalah: May I know whether Government are aware that there is any percentage of alcohol in Coca-Cola?

Shri Karmarkar: No; that is not our information.

Shrimati Kamalendu Mati Shah: Is it very necessary to import Coca-Cola material into India from the U.S.A.?

Shri Karmarkar: Now, a part of the raw materials will be imported from soft currency areas. As to whether it is necessary or not, it is a matter of opinion. I may have mine own also.

Shri Sarangadhar Das: May I know whether, considering the fact that the only food value in Coca-Cola is sugar, which is manufactured in this country, the manufacture of Coca-Cola will be banned. Because, the other materials that go into it have no food value and the only food value is sugar which is manufactured in this country and it can be taken in any other shape.

Shri Karmarkar: I see no immediate prospect of its being banned.

Shri V. P. Nayar: May I know whether the bottles for Coca-Cola are imported or are made in India?